

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

11

PRINCIPAL BENCH
NEW DELHI.

O.A. No. 553/96

Date of decision 3.9.96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Jamadar Singh
s/o Late Shri Bindra Singh
r/o H-80, Kali Bari Marg,
New Delhi.

(By Advocate Sh. Sohan Lal)

... Applicant

Vs.

1. Union of India
through its Secretary,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
2. The Director,
Directorate of Estates,
Ministry of Urban Development,
Nirman Bhawan, New Delhi.
3. The Director General of Works,
C.P.W.D. Nirman Bhawan, New Delhi.

... Respondents.

(By Advocate Shri M.M. Sudan)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Sohan Lal, learned counsel for the applicant submits that the reliefs, as claimed for, in this O.A. have been granted to the applicant by the Learned District Judge by order dated 14.8.96 in PPA No. 233/96. Hence he wishes to withdraw this O.A.

Permission to withdraw the O.A. is granted.
Accordingly the O.A. is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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